

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. NO.96/2002 IN O.A.NO.1741/2001

Friday, this the 26th day of July, 2002

Hon'ble Shri Kuldip Singh, Member (J) Hon'ble Shri S.A.T. Rizvi, Member (A)

Om Prakash s/o Sadhu Ram r/o Block No.E 104/C Railway Colony Panipat, Haryana

...Applicant
(By Advocate: Shri Atul Rastogi for Shri D.N.Goburdhun)

Versus

- 1. Shri S.Dashrathi the General Manager Northern Railways Baroda House New Delhi
- 2. Shri Aditya Prakash Mishra DRM, DRM Office New Delhi
- 3. Shri V.P.Srivastava the Divisional Personnel Officer Northern Railway, DRM Building New Delhi
- 4. Rajpal
  s/o Mangat
  served through DRM Office
  Northern Railway, New Delhi

..Respondents

(By Advocate: Shri VSR Krishna)

## ORDER (ORAL)

## Shri Kuldip Singh:

The OA had been disposed of by this Tribunal on 18.7.2001 by giving direction to the respondents to dispose of the representation of the applicant. The respondents, vide order dated 12.10.2001, have disposed of the representation of the applicant. However, the applicant is not satisfied with the same, as he states that he has not been given the promotion and he has been given the arrears from the date when his juniors were so

for

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(2)

promoted, whereas it has already been mentioned in the aforesaid order dated 12.10.2001 that the applicant is promoted and given proforma fixation and actual payment from the date of shouldering higher responsibility. Since this a fresh dispute, it can be decided only in a fresh OA.

- 2. Accordingly, CP is dropped as the direction given to the respondents for disposing of the representation of the applicant has already been complied with. Notices issued to the respondents are discharged. File be consigned to the record room.
- 3. If still any grievance survives, the applicant is at liberty to file fresh OA, if so advised.

(S.A.T. Rizvi)
Member (A)

/sunil/

uldip/Singh) Member (J)